rules each Adviso has been placed in charge of certain departments of the State of West Bengal.

(c) In selecting the Advisers due regard has been given to their varied experience and experience knowledge of various fields of administration.

## QUARTERS FOR CIVIL AVIATION STAFF

- \*369. SHRI M. V. BHADRAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it i. a fact that more than 400 persons were transferred to Palam airport from all o er India when it was taken over by the Civil Aviation Department from the Indian Air Force and that they still remain without any residential accommodation and other basic amenities for the staff;
- (b) whether the accommodation still occupied by the Ar Force is proposed to be taken over for providing quarters for the Civil Aviation staff;
- (c) whether Government propose to construct the qua ters at Safdarjung or Palam airport; an I
  - (d) if so, the dc ails thereof?

THE MINIS' ER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Ou of 601 persons transferred to Palam 24 and 76 have been provided residential accommodation at Palam and Safdar ung respectively.

- (b) The Air Force have already transferred one block t Palam to the Civil Aviation Department. Efforts are being made to get more accommodation.
- (c) and (d) Provision for the construction of a residential colony has been made in the master plan for the development of Delhi (Palam) import.

Plans are also inder examination to construct resident al quarters at Safdar-jung aerodrome.

COMMITTEE ON WORKING OF EXECUTIVE AND JUDICIARY

\*370. SHRI TITILLAI VILLALAN : SHRI KANCHI KALYANA-SUNDARAM :

SHRI T. K. SRINIVASAN:

Will the Ministe of HOME AFFAIRS be pleased to state

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- (a) whether Government have any preposal under their consideration to appoint a Committee to analyse the present relationship between the Executive and Judiciary and their functioning in their respective spheres without interfering with each other; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

†ESTABLISHMENT OF OPERATIONAL HEAD-QUARTERS IN MANIFUR BY CHINESE TRAINED NAGA HOSTILES

- \*262. SHRI P. C. MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a hard-core of Chinese trained Naga hostiles are trying to establish an operational headquarter in the Thangual area of Manipur a forest belt bordering Burma; and
- (b) if so, what is their estimated strength and the steps taken to thwart their move?

THE MINISTER OF HOME AFAFAIRS (SHRI Y. B. CHAVAN): (a and (b) There is no such definite information with Government. The Security Forces continue to maitain Vigilance with a view to intercept any hostile as may try to cross the border and indulge in unlawful activities.

NAXALITE ACTIVITIES IN WEST BENGAL

- \*371. SHRI M. K. MOHTA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Naxalite activities are widely spread over in 8 out of the 16 Districts in West Bengal:
- (b) whether it is also a fact that Government have recently received a report in this regard; and
- (c) if so, the details thereof and the steps contemplated by Government in the matter?

†Transferred from the 7th May, 1970.